

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/24(KB)2022
IN
C.A.(CAA)/192(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	KISHORILAL SHYAM SUNDER PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

For the Petitioner

Mr. Vishnu Kumar Tulsyan, CA

For RD

**Mr. Harihara Sahoo, Joint Director, Office of the Regional Director (Eastern Region),
MCA**

ORDER

1. Learned Counsel for the Petitioner present. Joint Director of RD, ER present.
2. Post this matter on 26.12.2022.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**